## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

#### LOK SABHA

## **UNSTARRED QUESTION NO. 1476**

## **TO BE ANSWERED ON FEBRUARY 12, 2019**

#### **DRINKING WATER**

No. 1476 SHRI OM PRAKASH YADAV:

Will the Minister OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware that the residents of DDA LIG flats, Block-GH-3, Sector-28, Rohini are not getting drinkable water through pipelines so far;
- (b) if so, the reasons for not providing potable water;
- (c) the initiative taken by DDA to meet the requirement so far; and
- (d) the reasons for delay and the time by which the residents are likely to get drinkable water adequately through pipelines?

#### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

#### (SHRI HARDEEP SINGH PURI)

(a) to (d) : Delhi Development Authority (DDA) has informed that Lower Income Group (LIG) flats, Block-GH-3, Sector-28, Rohini are getting Delhi Jal Board water through pipeline from June, 2018. In case of deficiency in supply by Delhi Jal Board supplementary arrangements are being made through tankers.

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